

our endeavour. After all, they are representatives of foreign countries, and we have got to discuss the question with them and get their agreement before any scheme of canalisation is attempted.

Shri Thirumala Rao: What is the procedure for the allotment of the high-powered luxury cars that are intended for foreign tourists? Are they sent to the Director-General who can dispense with them according to the discretion of that organisation or is there a committee for that?

Shri Manubhai Shah: As far as the first part of the question is concerned, there are no high-powered luxury cars, as far as tourism is concerned. They are Standard Dodge cars which are re-assembled here from CKD condition by the main manufacturer. As far as the allotment is concerned, that is strictly done by the Director of Tourism for the promotion of tourist traffic, and as a result of this, there has been a substantial earning in foreign exchange with respect to tourism.

Shri Thirumala Rao: He has not answered my question. What is the method of allotment? Is it in the discretion of one gentleman who is the Director, or, is there a committee to assist him?

Shri Manubhai Shah: There is no need to have a committee, because all these are DLZ cars. There are special tablets given, and they cannot be used by anybody else except the sub-contractor or the taxi operators who are approved by the Director-General. It does not require any advice to be given. When a person is dealing with tourism, the cars are allotted to him.

Shri Mohammad Elias: There were newspaper reports a few weeks ago to the effect that very important personalities of India brought here very good cars without having any import permit. May I know whether these reports are correct and whether any such cars are imported without having an import licence?

Shri Manubhai Shah: There is no truth in that.

Shri P. K. Deo: From the statement we find that no information is available regarding the resale price of these cars, but we know that these cars have been sold at fabulous prices. Now, the scheme is, the STC is going to buy these cars with the depreciation formula which is approved by the Government. May I know how these prices compare with the usual resale market prices of the old cars?

Shri Manubhai Shah: As far as the new scheme is concerned, it is still to start operation. Our idea is that as far as the sale price is concerned, this thing has to be remembered, namely, there should not be any confusion between the two categories. There has been no scheme of canalisation as far as the privileged persons are concerned. But, as for the second category, under which we give the controller's permit, these cars will be canalised and distributed by public auction through out India through registered dealers. We are working out a scheme so as to see that a large margin of profit which is now going in a different direction will be canalised through the STC.

Shri Harish Chandra Mathur: May I know if the State Trading Corporation is at the present moment engaged in the purchase of any of these cars and what is the number of cars purchased by them?

Shri Manubhai Shah: About 68 cars are being acquired.

Financial Aid during Third Plan

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*887. { Shri Daji:
Shri S. M. Banerjee:
Shri H. P. Chatterjee:

Will the Minister of Planning be pleased to state:

(a) whether Governments of Madhya Pradesh and West Bengal have requested the Central Govern-

ment for more financial aid during the Third Five Year Plan period;

(b) if so, the demand of those Governments; and

(c) the actual amount sanctioned?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) No, Sir.

(b) and (c). Do not arise.

Shri Daji: Is it a fact that the Madhya Pradesh Government was promised separate help for the capital project at Bhopal and the same has not been allocated and the same has been asked for by the State Government from the Central Government now?

Shri C. R. Pattabhi Raman: When the demands are there, they are examined by the Planning Commission and there is an agreement arrived at by the National Development Council. After that no demand has been made as such.

Shri S. M. Banerjee: May I know whether the demands of the various State Governments, including Madhya Pradesh and West Bengal, have been finalised by the Planning Commission and if so, whether the demand has been curtailed in respect of some of the States and if so, what are those States?

The Minister of Planning and Labour and Employment (Shri Nanda): There is no such curtailment after the final decisions were taken with regard to each State.

डा० गोविन्द दास : जहाँ तक मध्य प्रदेश का सम्बन्ध है, क्योंकि वह एक पिछड़ा हुआ प्रान्त है और साथ ही साथ बहुत बड़ा प्रान्त है, इसलिए क्या उस सम्बन्ध में केन्द्रीय सरकार विचार करेगी कि जितनी सहायता उसको दी जा रही है, उससे ज्यादा दी जाए ?

श्री नन्दा : इन सब बातों का विचार किया गया था जब इस मामले का फैसला किया गया था। उस वक्त मध्य प्रदेश की हालत और उसकी जरूरियात को ध्यान में रखा गया था।

Shri Surendranath Dwivedy: May I know whether any of the State Governments have asked for extra demands other than the plan allotment and whether the Central Government are considering providing money outside the Plan?

Shri Nanda: No, Sir.

"Heraldo"

*888. **Shri Yajnik:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that a daily newspaper 'Heraldo' had been carrying on a vicious campaign against the Prime Minister and the Indian Government in Goa;

(b) whether copies of that paper have been recently burnt by a large crowd of Goanese in front of the office of the newspaper; and

(c) whether Government propose to take any action against the paper?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) to (c). The newspaper "Heraldo" had been carrying on an anti-Indian campaign for some time. Copies of this paper's issue of the 19th March were burnt by some Goan demonstrators. The newspaper has ceased publication with effect from the 15th of April and its proprietor has applied for migration to Portugal.

Shri Yajnik: May I know if any other such papers carrying on anti-Indian propaganda and pro-Portuguese propaganda are still circulated in Goa and if any action has been taken against them?

Shri Dinesh Singh: We have freedom of the press in the country.